

**NOTICE**

**Date of Publication :03-Mar-2021 Last Date: 20-Mar-2021**

Applicants are requested to collect following Certified Copies on or before last date 20-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201804927	Adv. Saurabh R. Chitnis for Defendant No.3	2701-2017 (12)	
2	U-202001095	M/s. Bilawala & Co. Adv. for Plaintiff	7-2019-COMMERCIAL SUIT (14)	
3	U-202001402	Sudhakar G. Lakhani Adv. for Plaintiff	155-2019-COMMERCIAL SUIT (32)	
4	U-202001869	Vyankatesh Y. Kunchikorve (Plaintiff in person)	1107-2017-SUMMARY SUIT (13)	
5	U-202001871	Vyankatesh Y. Kunchikorve (Plaintiff in person)	1113-2017-SUMMARY SUIT (13)	
6	U-202001872	Vyankatesh Y. Kunchikorve (Plaintiff in person)	1108-2017-SUMMARY SUIT (13)	
7	U-202001873	Vyankatesh Y. Kunchikorve (Plaintiff in person)	1085-2017-SUMMARY SUIT (13)	
8	U-202002848	Paras N. Vira Adv. for Plaintiff	1132-2018-SUMMARY SUIT (28)	
9	U-202002962	Adv. Mohan Kumar K. for Plaintiff	1408-2017 (31)	
10	U-202100707	Adv Jayeshkumar B. Jani	471-1991 (2)	
11	U-202100794	Adv Viraj Ambure	4885-2008-SUMMARY SUIT (28)	
12	U-202100927	Bharat G. Mantri	6-2012-CHARITY APPLN. (2)	
13	U-202101065	Bhavya V. Shah	8409-1986 (Record Dept.)	
14	U-202101168	Shri. Laxmikant Bhiwa Vlekar (Third Party Application)	4693-1982 (Record Dept.)	
15	U-202101191	R. Desai Paper Marketing Pvt. Ltd.	49-2013-EXE.APPLN. (Regr's. Court)	

**NOTICE**

**Date of Publication :03-Mar-2021 Last Date: 20-Mar-2021**

Applicants are requested to collect following Certified Copies on or before last date 20-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
16	U-202101211	Adv. Kapil Vishwas Zodge	26-2020-EXE.APPLN. ( Regr's. Court )	
17	U-202101255	Mangesh J. Nalawade	3606-2020-STAMP NO. ( 9 )	
18	U-202101275	Narendra Dubey	6401-2020 ( 7 )	
19	O-201803143	Adv. M.V. Holamagi for Plaintiff	7526-2018-STAMP NO. ( 12 )	
20	O-201903058	M. H. Rawal	7609-1998 ( 13 )	
21	O-201903761	Adv Prem S. Gidwani for Applicants	7609-1998 ( 13 )	
22	O-201903762	Adv Prem S. Gidwani for Applicants	7609-1998 ( 13 )	
23	O-201903763	Adv Prem S. Gidwani for Applicants	7609-1998 ( 13 )	
24	O-202000259	Santosh Sanjkar Adv. for Plaintiff	177-2017 ( 13 )	
25	O-202000670	Sudhakar G. Lakhani Adv. for Plaintiff	207-2019-COMMERCIAL SUIT ( 14 )	
26	O-202000677	Maravoor Wamorkar & Co. Adv. for Plaintiff	1458-2017-SUMMARY SUIT ( 28 )	
27	O-202000931	Pramila S. Bhaingade Adv. for Plaintiff	145-2019-COMMERCIAL SUIT ( 28 )	
28	O-202000954	Sudhakar G. Lakhani Adv. for Plaintiff	599-2018-SUMMARY SUIT ( 28 )	
29	O-202001067	Sudhakar G. Lakhani Adv. for Plaintiff	136-2019-COMMERCIAL SUIT ( 1 )	
30	O-202001071	Sudhakar G. Lakhani Adv. for Plaintiff	160-2019-SUMMARY SUIT ( 59 )	

NOTICE

Date of Publication :03-Mar-2021 Last Date: 20-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 20-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
31	O-202001094	Shubhangi Subhedar Adv. for Plaintiff	195-2019 (59)	
32	O-202001127	B. K. Barve & Co. Adv. for Plaintiff	50-2019 (20)	
33	O-202001135	Sudhakar G. Lakhani Adv. for Plaintiff	158-2019-SUMMARY SUIT (28)	
34	O-202001146	Jagdish Nagar & Associates Adv. for Plaintiff	970-2018-SUMMARY SUIT (28)	
35	O-202001207	M/s. N. N. Vaishnawa & Co. Adv. for Plaintiff	1-2019-COMMERCIAL SUIT (32)	
36	O-202001299	Haridas & Co.	1977-2018 (20)	
37	O-202100161	Adv Sachin J. Kadam	1680-2015 (20)	
38	O-202100229	Vivek Sharma	6788-2005 (3)	
39	O-202100382	Adv. Prem S. Gidwani	8549-2000 (13)	
40	O-202100397	Adv. Rajender Singh Saluja	1126-2017 (28)	
41	O-202100398	Adv. A. K. Saxena	3309-2012 (13)	
42	O-202100410	Adv Maulik K. Tanna	69-2019-SUMMARY SUIT (28)	
43	O-202100430	J. R. Vakil & Associates	1188-2016 (13)	
44	O-202100443	M/s. Dhruve Liladhar & Co.	511-2017 (19)	
45	O-202100452	Adv. Muazma Ansari	379-2019 (59)	

NOTICE

Date of Publication :03-Mar-2021 Last Date: 20-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 20-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
46	O-202100455	Mohammed Zain Khan	235-2019 (59)	